

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF MAY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO /N DECREE	OF NUMBER OF EXECUTI ON	ACT OF DAYS SECTION	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1005/2024	11.09.2024	SAKARNI PLASTER INDIA PVT. LTD VS. NEHA SACHDEVA	PRADEEP AGGARWAL AND ARPIT KISHORE	8750253169 & 9643491537	02.05.2025	233	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1230/2023	12.09.2024	SWEETY BANSAL VS. MUNICIPAL CORPORATION OF DELHI	KARTIK GUPTA AND MOHIT SHARMA	9968529770 & 9810376711	03.05.2025	233	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-277/2024	22.02.2024	SUNIL BANSAL VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND MOHIT SHARMA	9717823113 & 7011316925	06.05.2025	439	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-947/2024	02.09.2024	SANDEEP GUPTA VS. MUNICIPAL CORPORATION OF DELHI	SAHIL GOEL AND VIJAY KUMAR AGGARWAL	9910461316 & 8750313600	07.05.2025	247	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-705/2022	25.02.2022	KARTAR CARRIERS PVT. LTD. VS. JITENDER KUMAR SURI	NITYA SHARMA AND NITISH SHARMA	9582323697 & 9818731202	09.05.2025	1169	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-821/2023	18.05.2023	KAPOOL PLASTIC WORKS VS. ARUN KUMAR DESHWAL	S.M. PULU AND CHANDNI SINGH	9818112312 & 9717731231	13.05.2025	726	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1352/2024	09.12.2024	N.S. CHAUDHARY VS. MUNICIPAL CORPORATION DELHIO	S.K SINGH AND ABHISHEK WADHWA	8510199303 & 9654004125	23.05.2025	165	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Petition U/s 34 of Arbitration Act, 1996	OMP COMM-3/2024	05.01.2024	FELLOWSHIP MISSION SCHOOL VS. EDUCOMP SOLUTIONS LTD.	RAUNAK GUPTA AND EDUCOMP SOLUTIONS LTD.	9873311325 & 9643337997	24.05.2025	505	No	Contested				Petition U/s 34 of Arbitration Act, 1996
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-688/2024	05.06.2024	JAI PRAKASH KAUSHIK VS. THE ORIENTAL INSURANCE CO. LTD.	TANYA AGGARWAL VS. SIMRAN CHADHA	9643310025 & 9810131930	27.05.2025	356	Yes	Contested				Suit Recovery for
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1168/2024	23.10.2024	SALEK CHAND VS. MUNICIPAL CORPORATION OF DELHI	S.K. SINGH AND MADAN SAGAR	9873010385 & 9868311346	28.05.2025	217	Yes	Contested				Suit Recovery for
301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2015/2022	22.08.2022	MOHD. SULEMAN VS. NOOR JAHAN	NUPUR SINGH AND SWADESH KUMAR	9910133200 & 9654021313	31.05.2025	1013	Yes	Contested				Suit for Specific Relief			
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/750/2019	22-05-2019	GP GLOBAL ASPHALT PVT. LTD. Vs NIDHI KUMRA AND ORS.	DINKAR KUMAR	9810849776	14-05-2025	2184	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/563/2024	06-05-2024	STATE BANK OF INDIA VS. KAMLESH YADAV	SUCHITA DIXIT	8896932838	14-05-2025	373	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	OMP (COMM)/	OMP (COMM.)/33/2024	02-05-2024	M/S SHRI RAM SOLVENT EXTRACTIONS PVT LTD VS GOVT OF NCT OF DELHI	ANCHIT SRIPAT	9582709108	30-05-2025	393	NA	CONTESTED	NA	NA	ARBITRATION ACT	

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3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 674/2024	29.05.2024	AARNA IMPEX PVT. LTD. VS SHYAMGAURAV JAIN	S.C. JAIN & GAURAV JAIN	9811511886	09.05.2025	345	YES	DECREE				Suit for Recovery			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1150/2024	19.10.2024	M/S REGENT ENGINEERS P. LTD. VS M/S MAPELE ENTINEERS INDIA & ANR.	ANIL KUMAR HAJELAY	9810134489	17.05.2025	213	YES	DECREE					Suit for Recovery		
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	OMP(COMM)NO. 28/2023	23.02.2023	M/S INFRASTRUCTURE P.VT. LTD	PARAJESH KUMAR	9871443590	26.05.2025	823			DISMISSED						
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 793/2022	03.03.2022	AJEET KUMAR VS SANJEET KUMAR	ARVIND KUMAR	9958188689	23.05.2025	1177	YES		DISMISSED						
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM /2260/2023	27.09.2022	M/S NORTH EASTERN CARRYING CORPORATION LTD. VS. M/S GOYAL IMPEX AND INDUSTIRES LTD. & ORS	VIVEK SINGH	9810182555	27.05.2025	949	YES		DISMISSED						
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/9/2023	21.02.2023	DO BEST INFOWAY VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO		DISMISSED						
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/10/2023	21.02.2023	HLG TRADING VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO		DISMISSED						
			303, Extension Block, Tis Hazari Courts, Delhi	PETITION U/S 34 ARBITRATION	COUNTER CLAIM/11/2023	21.02.2023	GOYAL IMPEX AND INDUSTRIES LTD. VS. NORTH EASTERN CARRYING CORPORATION LTD.	VIKAS KAKKAR	9810234879	27.05.2025	826	NO		DISMISSED						
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	RECOVERY	CS (COMM)/1574/2023	12-12-2023	03-05-2025	508 DAYS	10 DAYS	NIL	RECOVERY	CS (COMM)/1574/2023	12-12-2023	03-05-2025	508 DAYS	10 DAYS	NIL				
			RECOVERY	CS (COMM)/48/2024	09-01-2024	07-05-2025	484 DAYS	12 DAYS	NIL	RECOVERY	CS (COMM)/48/2024	09-01-2024	07-05-2025	484 DAYS	12 DAYS	NIL				
			RECOVERY	CS (COMM)/229/2023	07-02-2023	15-05-2025	828 DAYS	7 DAYS	NIL	RECOVERY	CS (COMM)/229/2023	07-02-2023	15-05-2025	828 DAYS	7 DAYS	NIL				
			RECOVERY	CS (COMM)/240/2023	09-02-2023	20-05-2025	831 DAYS	18 DAYS	NIL	RECOVERY	CS (COMM)/240/2023	09-02-2023	20-05-2025	831 DAYS	18 DAYS	NIL				
			RECOVERY	CS (COMM)/691/2022	23-02-2022	24-05-2025	1186 DAYS	17 DAYS	NIL	RECOVERY	CS (COMM)/691/2022	23-02-2022	24-05-2025	1186 DAYS	17 DAYS	NIL				

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			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/136/2023	02-08-2023	27-05-2025	664 DAYS	ONE DAY	NIL	PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/136/2023	02-08-2023	27-05-2025	664 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/1001/2024	11-09-2024	28-05-2025	259 DAYS	22 DAYS	NIL	RECOVERY	CS (COMM)/1001/2024	11-09-2024	28-05-2025	259 DAYS	22 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/957/2024	04-09-2024	Sandeep Gupta Vs Municipal Corporation of Delhi	Aakash Chatterjee	9999347660	24-05-2025	262 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/527/2023	25-03-2023	M/S VIKAS ELECTRICALS INDIA THROUGH ITS PROPRIETOR SH. VIKAS GUPTA Vs M/S DEV ENTERPRISES THROUGH	Anmol chadha	NA	29-05-2025	796 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/539/2024	02-05-2024	STATE BANK OF INDIA Vs VINOD KUMAR	A K SINGH	9818592537	30-05-2025	393 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1240/2023	16-09-2023	SANDEEP JAIN Vs ASHOK VIRMANI TRADING AS M/S VIRMANI CROKERY CENTRE	GOURAV GARG	9718695053	31-05-2025	623 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	Counter Claim/4/2024	08-01-2024	Ashok Virmani Vs Sandeep Jain	Gourav Garg	9718695053	31-05-2025	509 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	1274/2023	27.09.2023	CANARA BANK VS. SUSHIL	K. KIRAN	9818893995	05.05.2025	586 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1461/2023	01.11.2023	RAJ KUMAR GUPTA VS. M/S. EVEREST RUBBER INDUSTRIES	SURJEET SINGH	858803815	13.05.2025	559 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1021/2024	17.09.2024	DEEPAK KUMAR VS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	19.05.2025	244 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	1852/2020	18.12.2020	ASK AUTOMOTIVE PVT. LTD. VS. SUDHIR KATHURIA	NITIN GUPTA	9711184111	23.05.2025	1617 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)	2126/2022	06.09.2022	M/S. ENGINEERING CO. VS. UNILEC ENGINEERS LTD.	PRIME TEJ PRATAP	8750116605	31.05.2025	998 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS (COMM)	975/2023	01.07.2025	RAM CHARAN BANSAL VS DELHI JAL BOARD	SHIKHA GOEL	8287634805	08.05.2025	677	NA	CONTESTED	NA	NA	RECOVERY

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			302	CS(COMM)	1033/2023	09.05.2025	RAM CHARAN BANSAL VS DELHI JAL BOARD	SHIKHA GOEL	8287634805	09.05.2025	519	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	618/2023	12.04.2023	ADS SPIRITS PVT. LTD. VS ACRO Softech Pvt. Ltd.	ABHISHEK KUMAR RAI	9899787372	19.05.2025	768	NA	CONTESTED	NA	NA	RECOVERY
			302	OMP(COMM)	177/2023	15.12.2023	HITESH KUMAR VS M/SHRIRAM TRANSPORT	SAMARTH BHUTANI	7557244244	17.05.2025	519	NA	CONTESTED	NA	NA	RECOVERY
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	nil													
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	1150/2023	10-08-2023	SHRI RAM KISHORE SHARMA PROP M/S R K ELECTRICALS Vs THE EXECUTIVE ENGINEER E AND M W AND S CN	SANJAY K BANSAL	9810959432	01-05-2025	630		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	220/2025	24-02-2025	Krishan Suden Vs Commissioner, Municipal Corporation of Delhi	DHEERAJ GUPTA	9811412191	05-05-2025	70		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	2499/2019	17-10-2019	ADIDAS AG VS GOYAL TRADING COMPANY	PRAMOD KUMAR SINGH	9810481011	07-05-2025	2029		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	1050/2023	19-07-2023	PARVEEN JAIN Vs VISHNU SONI	SUNIL KUMAR	8860313311	09-05-2025	657		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	1257/2024	16-11-2024	Rakesh Kumar Goel Vs Municipal Corporation of Delhi	Satyendra kumar Singh	9811161525	16-05-2025	181		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (DJ)	317/2021	05-04-2021	HARSH SARDANA AND ORS Vs NAVRANG EXIMS LIMITED	VINAY SHARMA	9717845453	20-05-2025	1506		CONTESTED			
			309 THIRD FLOOR EXTENTIONCS BLOCK	CS (COMM)	3557/2021	24-09-2021	RAJESH CHANDER KATYAL Vs THE ORIENTAL INSURANCE COMPANY LTD	RADHEY SHYAM	9811041494	24-05-2025	1338		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/292/2023	16/02/23	RANJANA GULATI Vs DABUR INDIA LTD.	SUJOY DATTA	--	23/05/25	330	Yes	CONTESTED	23/05/25	0	
			307	Civil	CS (COMM)/445/2024	08/04/24	M/s BANARASI SILK Vs M/s SACHDEVA SONS @ SACHDEVA AND SONS	Swadesh Bansal	9899848679	31/05/25	330	Yes	CONTESTED	31/05/25	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	OMP (COMM)/110/2024	24/12/24	MUNICIPAL CORPORATION OF DELHI Vs CITY SWEEP SERVICES LLP	Akash Chatterjee	9999347660	17.05.2025	144	-	Contested	-	-	Arbitration & Conciliation Act, 1996--Section 34
			COURT ROOM 310	CS (COMM)	ARBTN/1107/2017	23/09/17	VIKAS VIDHYALAYA MATRICULATION KOOLLIPALAYAM VAVIPALAYAM Vs M/s LAKSHDEEP	Swati Bansal	7305826165	26.05.2025	2802	-	Contested	-	-	Arbitration & Conciliation Act, 1996--34
			COURT ROOM 310	CS (COMM)	CS (COMM)/1442/2023	30/10/23	VIVA BOOKS PRIVATE LTD Vs FUTURE AND ORS	Narender Vashistha	9811140704	15.05.2025	563	-	Contested	-	-	Suits for recovery and Damages--SUIT
			COURT ROOM 310	CS (COMM)	CS (COMM)/1388/2023	19/10/23	RAKESH HASTIMAL SANGHVI Vs FIRST PLUMBING PRIVATE LIMITED	CMUKESH KUMAR AGGARWAL(P).	9811365575	19.05.2025	578	-	Contested	-	-	Recovery of Money--21C
			COURT ROOM 310	CS (COMM)	CS (COMM)/354/2024	12/03/24	Smt Neeraj Nagpal Proprietor Of M/s Arjun Enterprises Vs Smt Nimmi Garg Proprietor Of M/s Puja Silk And Sarees	Shailendra Babbar(P).	9810076766	23.05.2025	437	-	Contested	-	-	RECOVERY OF MONEY
			COURT ROOM 310	CS (COMM)	CS (COMM)/1100/2024	04/10/24	M/s SHIVA MILK FOODS Vs ASHA RAM AND SONS PVT LTD	Awanish Srivastava(P).	9873334481	26.05.2025	234	-	Contested	-	-	2(1)(c)
			COURT ROOM 310	CS (COMM)	CS (COMM)/3996/2021	08/10/21	PRAN NATH MEHTA Vs M/S CRI LIMITED	P P Ahuja	9811297244	29.05.2025	1329	-	Contested	-	-	Civil Procedure Code--151
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	1032/2024	18.09.2024	MOHINDER KUMAR GANDHI V/S PRAVEEN KUMAR	K.K. SINGH	9810673660	14-05-2025	238	-	DECREE	-	-	
				Misc Dj	145/2025	10-03-2025	THE NAINITAL BANK LTD Vs POOJA YADAV	MAHESH YADAV	9871970535	05-05-2025	296	-	ALLOWED	-	-	
				RP (Civil)	11/2025	15-04-2025	ARUN KUMAR DESHWAL Vs PRADEEP GUPTA	SHASHANK SHEKHAR	9999641089	20-05-2025	35	-	DISMISSED	-	-	
				CS (COMM)	1783/2022	15-07-2022	M/S JUST FABRICS Vs AM WEBSHOP INDIA PVT LTD			24-05-2025	1044	-	DISMISSED	-	-	
				CS (COMM)	924/2023	06-06-2023	SAVITRI DEVI GUPTA Vs M/S NEW INDIA ASSURANCE CO. LTD	ASHISH CHAUHAN	9999468603	28-05-2025	722	-	DECREE	-	-	
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	302	CS(COMM)	1061/2024	24.09.2024	VIKAS VERMA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	24.05.2025	242	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	911/2024	22.08.2024	PAPPU SETH VS MUNICIPAL CORPORATION OF DELHI	VIKAS SHARMA	9810566116	28.05.2025	279	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1027/2024	20.05.2025	SANDEEP GUPTA VS MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	20.05.2025	244	NA	CONTESTED	NA	NA	RECOVERY

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	nil													
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/318/2021	31-07-2021	M/S HEMKUNT MOTORS PROP. RAGHUBIR SINGH SETHI Vs TEJINDER SINGH MALHOTRA	ANOO P SINGH	8585985095	17-05-2025	1386 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/691/2021	23-12-2021	MR VIPIN KUMAR SHARMA Vs M/S NOBLE ANALYTICAL LAB PVT LTD	S K ALOK	9312885633	26-05-2025	1250 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/486/2022	09-06-2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS JOSH ANALYTIC PVT LTD Vs M/S MAHAGUN INDIA PRIVATE LTD	SIDHARTH JOSH	9818509714	28-05-2025	1084 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/488/2022	09-06-2022	M/S SOPHISTICATED INDUSTRIAL MATERIALS JOSH ANALYTIC PVT LTD Vs M/S MHAGUN REAL ESTATE PVT LTD	SIDHARTH JOSH	9818509714	28-05-2025	1084 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/616/2023	19-08-2023	VIKAS AGGARWAL Vs MANAGER BANK OF BARODA	TARUN	9718354614	07-05-2025	627 DYAS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/91/2024	31-01-2024	Harish Verma Vs Joginder Pal Singh	GURUSHARAN SINGH	9868227610	03-05-2025	458 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/104/2024	03-02-2024	Vipul Tibrewal Vs Sarika Aggarwal	VISHAL GOHRA	9711455398	20-05-2025	472 DAYS	yes	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/222/2024	05-03-2024	State Bank Of India Vs Mr Vinod Kumar Raju	RAJIV B	9811393911	02-05-2025	423 DAYS	yes	CONTESTED	NIL	NIL	
				Misc DJ	Misc DJ/543/2024	30-08-2024	M/S TIKURAM ASSOCIATES LLP Vs ROHAN GOYAL	GAURAV MALHOTRA	9999797229	24-05-2025	267 DAYS	NO	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/5854/2024	07-12-2024	Chhaya Gupta Vs Bharat Lalwani	KAPIL LALWANI	9810811211	02-05-2025	146 DAYS	yes	CONTESTED	NIL	NIL	
Misc DJ	Misc DJ/211/2025	03-03-2025	Virender Kaur Kataria Vs Tata Projects Ltd	RANJIT SINGH	9810222625	29-05-2025	87 DAYS	NO	CONTESTED	NIL	NIL					
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/156/2023	14/02/23	KARTAR KAUR SHOKEEN Vs GURUJI FASHION	VIKAS SHOOKEEN	Not Mentioned	01/05/25	807					
					CS (COMM)/831/2023	03/11/23	SH LALIT KUMAR AGGARWAL Vs IRISKUMAR INDIA HOUSEHOLD SOLUTIONS PRIVATE LTD AND ORS	BHUPENDERA KUMAR	880295430	02/05/25	546					
					CS (COMM)/173/2024	17/02/24	State Bank Of India Vs Deepak Chauhan	ASHOK KUMAR BEHL	Not Mentioned	03/05/25	441					

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
					CS (COMM)/130/2023	01/02/23	CANARA BANK Vs RUPENDER SINGH YADAV	R B Panday	9871434320	06/05/25	825					
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/471/2023	08/06/23	GHANSHYAM PACKAGING TRADERS Vs OPERA GLOBAL PVT LTD	PALVINDER SINGH	9968507844	06/05/25	698	NA	DECREE	Nil	Nil	
			CS (COMM)	OMP (COMM.)/4/2022	13/01/22	M/S. IMPERATIVE TRADING CO. LTD Vs M/S. AVANTHA HOLDINGS LIMITED	BINEESH. K	9910296376	07/05/25	1210	NA	DISMISSED	Nil	Nil		
			CS (COMM)	OMP (COMM.)/5/2022	13/01/22	M/S.SUNPOWER CEMENT CO. PVT. LTD AND ANR Vs AVANTHA HOLDINGS LIMITED	BINEESH. K	9910296376	07/05/25	1210	NA	DISMISSED	Nil	Nil		
			CS (COMM)	Misc DJ/778/2024	07/12/24	SARAOGI SUPER SALES Vs SACHCHIDA PRASAD GUPTA	VARUN BEDI	8285672608	13/05/25	157	NA	DISMISSED	Nil	Nil		
			CS (COMM)	CS (COMM)/596/2021	26/11/21	M/S ADD MIKKESEN Vs M/S P K EXPORT AND ANR	KAPIL KHER	9891072729	15/05/25	1266	NA	DISMISSED	Nil	Nil		
			CS (COMM)	CS (COMM)/4/2020	06/01/20	M/S SHIVAM CORPORATION INDIA Vs M/S R.K. SYNDICATE	VIJAY MALHOTRA	9896063166	17/05/25	1958	NA	DISMISSED	Nil	Nil		
			CS (COMM)	CS (COMM)/575/2021	22/11/21	M/S OKAYA POWER PVT. LTD. Vs M/S POWER GUN SYSTEMS PVT LTD.	ACHIN MITTAL	9811112729	21/05/25	1276	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/508/2022	10/06/22	NEUTRAL PRIVATE LIMITED Vs M/S SHANKAR FREIGHT LOGISTICS PVT. LTD.	MANOJ TIWARI	9813458541	24/05/25	1079	NA	DECREE	Nil	Nil		
			CS (COMM)	CS (COMM)/622/2021	06/12/21	RAJESH SHARMA Vs KUMAR A.K. SINGH PROJECT MANAGER,	DK DUBEY	9817930276	29/05/25	1270	NA	DISMISSED	Nil	Nil		
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		Misc DJ	Misc DJ/15/2025	08-01-2025	Canara bank Vs Isha enterprises			02-05-2025						
			CS (COMM)	CS (COMM)/194/2020	25-07-2020	LOUIS VUITTON MALLETTIER Vs DEEJ BEDI					21-05-2025					
			CS (COMM)	CS (COMM)/355/2022	13-05-2022	CANARA BANK Vs MANOJ KUMAR GUPTA					21-05-2025					
			CS (COMM)	CS (COMM)/478/2024	01-06-2024	Canara Bank Vs SAHIL AGGARWAL.					21-05-2025					
			CS (COMM)	CS (COMM)/680/2024	07-08-2024	PUNJAB NATIONAL BANK Vs YADRAM PROP. KUNAL TEXTILES					28-05-2025					

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				CS (COMM)	CS (COMM)/577/2019	04-12-2019	RAHUL KAPUR (PROPRIETOR) Vs MANOJ GUPTA (PROPRIETOR)			31-05-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/404/2020	CS (COMM)/404/2020	17-12-2020	ASHISH AGGARWAL. Vs M/S G.F. ELECTRONICS			06-05-2025			DECREE			
				CS (COMM)/8/2023	CS (COMM)/8/2023	02-01-2023	UNION BANK OF INDIA Vs SHERAWALI SELF HELP GROUP AND ORS			16-05-2025			DISMISSED			
				OMP (COMM.)/3/2024	OMP (COMM.)/3/2024	07-03-2024	Rakesh Prajapati Vs M/s Sbi Cards And Payment Services Limited			09-05-2025			ALLOWED			
				CS (COMM)/112/2024	CS (COMM)/112/2024	06-02-2024	M/s Skd Universal Private Limited Vs Raj Kumar Daga			15-05-2025			DECREE			
				CS (COMM)/512/2024	CS (COMM)/512/2024	01-07-2024	Rakesh Grover Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISSED			
				CS (COMM)/566/2024	CS (COMM)/566/2024	08-07-2024	Jaspal Singh And Anr Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISSED			
				CS (COMM)/567/2024	CS (COMM)/567/2024	08-07-2024	Surinder Pal Singh and Anr Vs Gurdeep Singh			23-05-2025			PARTLY DECREED/DISMISSED			
				CS (COMM)/673/2024	CS (COMM)/673/2024	03-08-2024	Parveen Kumar Garg Vs Sandeep Kumar			03-05-2025			PARTLY DECREED/DISMISSED			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS (COMM)	181/2019	09.08.2019	BANSAL CREDEIT LTD. VS. ROYAL SUNDARAM GENERAL INSURANCE CO LIMITED	R. K. KOHLI	9868019313	21.05.2025	2112	YES	DECREED	Nil	Nil	CIVIL CASE
				OMP (COMM)	97/2020	18.11.2020	UNION OF INDIA VS. M/S KENDRIYA BHANDAR KAMARAJ MATRICULATION	SAMIT KUMAR PANDEY	9312895556, 9953754961	02.05.2025	1626	NO	CONTESTED	Nil	Nil	U/S 34
				AR.B.A. (COMM)	8/2024	30.07.2024	ANTRIKSH DEVELOPERS AND PROMOTERS PVT. LTD. VS. NITIN SETHI AND ORS.	Siddharth Nandwani	9158105898	15.05.2025	289	NO	ALLOWED	Nil	Nil	U/S 34
				AR.B.A. (COMM)	9/2024	30.07.2024	ANTRIKSH DEVELOPERS AND PROMOTERS PVT. LTD. VS. NITIN SETHI AND ORS.	Siddharth Nandwani	9158105898	15.05.2025	289	NO	ALLOWED	Nil	Nil	U/S 34
				OMP (COMM)	99/2022	09.06.2025	JUBILANT FOOD WORKS LIMITEE VS. MR ASHWIN SETHI	GYANESH BHARDWAJ	9717871791	21.05.2025	1077	NO	DISMISSED	Nil	Nil	U/S 34
				OMP (COMM)	90/2019	14.05.2019	NATIONAL SEEDS CORPORATION LTD. VS. KASHIPUR AGRO INDUSTRIES PVT. LTD.	YASHVARDHAN	9650057524	21.05.2025	2199	NO	DISMISSED	Nil	Nil	U/S 34

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				OMP (COMM)	177/2019	30.09.2019	UNION OF INDIA VS. M/S R S CONSTRUCTION AND ANR.	SS C RAJPAL	9891175510	28.05.2025	2067	NO	DISMISSED	Nil	Nil	U/S 34
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	841 / 2022	13.10.2022	VIJAY KUMAR GUPTA VS. PRABHAT KUMAR	SH. PARTH CHTURVEDI	9711724704	13.05.2025	944	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
CS (COMM.)				290 / 2024	27.03.2027	HINDUSTAN MEDIA VENTURE LTD. VS. MOHAMMAD MOTI URAHAMAN	SH. PUNEET BAJAJ	9213187809	17.05.2025	417	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
CS (COMM.)				424 / 2024	14.05.2024	JASPAL SINGH NAGPAL VS. BOPARAI S MARTIAL SECURITY PVT. LTD.	SH. BALWINDER SINGH BAGA	9818717198	29.05.2025	381	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
CS (COMM.)				10 / 2024	05.01.2024	SBI VS. HARPREET PAINTAL	MS. SHALINI UPADHYAY	9899408618	30.05.2025	512	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
CS (COMM.)				405 / 2019	14.07.2018	NIKE INTERNATIONAL LTD. VS. NITIN BANSAL	SH. KAMAL NARESH	9990605966	31.05.2025	2704	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
OMP (COMM.)				33 / 2023	07.03.2023	UNION OF INDIA VS. M. B. RUBBER PVT. LTD.	SH. ASHISH KUMAR SHARMA	9313471929	31.05.2025	817	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996	
OMP (COMM.)				79 / 2023	26.05.2023	UNION OF INDIA VS. M/S DEEP CHEMICAL INDUSTRIES	SH. RANJAY KUMAR RANJIT	NOT PROVIDED	31.05.2025	737	NA	CONTESTED	NA	NA	U/S 34 ARBITRATION & CONCILIATION ACT 1996	
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/48/2021	30/03/2021	UNION OF INDIA VS M/S SIMTECH INTERNATIONAL AND ANR	Sh. Vipin Kumar,	9650724546	02/05/2025	1494	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/111/2023	21/08/2023	UNION OF INDIA VS MURLI KUMAR	Sh. Rajesh Singh,	8800537212	02/05/2025	620	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/78/2022	21/05/2022	VJYANT AGARWAL VS BPTP LTD	Sh. Soibala Gupta,	NOT AVAILABLE	03/05/2025	1078	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/28/2023	25/02/2023	IRCTC LTD. VS FOOD WORLD	Sh. Shantanu Sagar	NOT AVAILABLE	06/05/2025	801	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/29/2023	25/02/2023	IRCTC LTD. VS FOOD WORLD	Sh. Shantanu Sagar	NOT AVAILABLE	06/05/2025	801	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/82/2021	28/08/2021	ANAND RATHI SHARES AND STOCK BROKERS LTD VS MRITYUNJAY KUMAR	Sh. Balaji Subramanian	NOT AVAILABLE	14/05/2025	1355	NO	DISPOSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	
OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT				OMP (COMM.)/39/2022	07/03/2022	MRITYUNJAY KUMAR VS M/S ANAND RATHI SHARES AND STOCK BROKERS LTD.	Sh. Balaji Subramanian	NOT AVAILABLE	14/05/2025	1164	NO	DISPOSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	

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				SUIT FOR RECOVERY	CS (COMM.)/808/2022	23/09/2022	SMT SUJATA SINGH AND ANOTHERS VS THE INVESTMENT TRUST OF INDIA LTD.	Sh. Arvind Kumar,	9968341230	15/05/2025	965	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/65/2022	23/04/2022	UNION OF INDIA VS M/S RUBBER PVT. LTD	Sh. Harbir Singh,	9457818733	16/05/2025	1119	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/452/2022	26/05/2022	VALVOLINE CUMMINS PVT LTD VS M/S SIMPLEX INFRASTRUCTURE LIMITED	Sh. Akshay Sharma	9971293007	16/05/2025	1086	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/78/2024	08/04/2024	TOTA RAM VS IIFL HOME FINANCE LIMITED	Virender Chauhan	NOT AVAILABLE	16/05/2025	403	NO	PETITION ALLOWED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/21/2023	08/02/2023	BHARAT HEAVY ELECTRICALS LIMITED (TRICHY) VS SARR FREIGHT CORPORATION	Sh. Bharat Singh,	9871673552	17/05/2025	829	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/673/2023	07/12/2023	M/S CEECO TECHNOLOGIES PVT LTD VS M/S INSPIRE ENTERPRISE INDIA LTD	Sh. Vikas Chhabra,	9212416114	17/05/2025	527	YES	DISMISSED/PARTLY DECREED	Nil	Nil	SUIT FOR RECOVERY
				OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/81/2024	19/04/2024	UNION OF INDIA VS M/S SHUBH FINANCIAL SERVICES	Ms. Chetna Rai,	9873176410	19/05/2025	395	NO	PETITION DISMISSED	Nil	Nil	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION
				SUIT FOR RECOVERY	CS (COMM.)/388/2023	08/07/2023	CUSHMAN AND WAKEFIELD PROPERTY MANAGEMENT SERVICES INDIA PVT. LTD. VS NOIDA CYBER	Ms. Taru Gupta,	9818989038	20/05/2025	682	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/353/2020	25/07/2020	LACOSTE S.A. VS ARUN KUMAR	Sh. Arpit Pundir,	NOT AVAILABLE	28/05/2025	1768	NO	DECREED	Nil	Nil	SUIT FOR TRADEMARKS
				SUIT FOR RECOVERY	CS/435/2019	25/05/2019	M/S HSK INFRA PVT LTD VS ANIL KUMAR	Sh. Pawan Kumar Nadia,	NOT AVAILABLE	29/05/2025	2196	YES	DISPOSED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/590/2021	13/12/2021	M/S GOPAL DAS ESTATES AND HOUSING PRIVATE LIMITED VS CONDOR AIR SERVICES PVT LTD	Sh. C.S. Prem Gautam	NOT AVAILABLE	29/05/2025	1263	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR TRADEMARKS	CS (COMM.)/201/2019	26/08/2019	THE CHARTERED INSTITUTE OF TAXATION VS INSTITUTE OF CHARTERED TAX ADVISERS OF INDIA LTD	Sh. Ashutosh Ranga	NOT AVAILABLE	31/05/2025	2105	NO	DISMISSED	Nil	Nil	SUIT FOR TRADEMARKS
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/334/2024	12-7-24	Pawan Goyal Contractor Vs Executive Engineer And Ors	Mpl. Sh. Vikas Bakshi	9958832395	01-05-25	293	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/426/2024	5-9-24	MAX HEALTHCARE INSTITUTE LIMITED VS MAXCARE HOSPITAL	Sh. Siddharth Varshney	9818570649	01-05-25	238	YES	DECREED	NA	NA	Suit for Permanent Injunction Restraining Infringement
			12, New Court Block-I	Civil Suit	CS (COMM)/475/2024	14-10-24	Max Healthcare Institute Limited Vs SRK MAX HOSPITAL	Sh. Rishi Kapoor	9871253307	01-05-25	199	YES	DECREED	NA	NA	Suit for Permanent Injunction Restraining Infringement

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			12, New Court Block-I	Civil Suit	CS (COMM)/176/2022	3-3-22	CANARA BANK Vs M/S. UNITY CABLE & COMPONICS	Ms. Ritu Mishra	9873706792	03-05-25	1157	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/342/2021	7-10-21	STATE BANK OF INDIA Vs BIRWATI	Sh. Amit Kumar Singh	838773507	09-05-25	1310	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/307/2021	15-9-21	PHOENIX FAMILY OFFICE ADVISERS PVT LTD Vs IREO P LTD	Sh. Akshit Mago	9899168987	19-05-25	1342	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (COMM.)/30/2021	03/03/2021	TECHNOLOGY INFORMATION FORECASTING AND ASSESSMENT COUNCIL Vs VAIDHYANATH	Sh. Anuj Kishore Saxena	9968367567	22-05-25	1541	NO	ALLOWED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation Act
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	ARB .A(COMM)2/2023	27-4-23	GOVT OF NCT OF DELHI VS CONSTRUCTION CORPORATION	VIJAY GARGILAKSHMI KRUTIKA	9643233842	24-05-25	758	NOT APPLICABLE	CONTESTED	NOT FILED	NOT APPLICABLE	SECTION 34
			6, New Court Block-I	Commercial	CS(COMM) 6/2020	8-1-20	MANI INC VS SICHERS HOLDINGS LTD AND ORS	S.K.BANSAL	9650682982	29-05-25	1968	YES	CONTESTED	NOT FILED	NOT APPLICABLE	COPYRIGHT ACT
			6, New Court Block-I	Commercial	OMP(COMM 7/ 2020	4-2-20	COPRA DEVEOLOPERS LANDS VS JATINDER NATH	C.S.YADAV	7838828292	21-05-25	1933	N/A	CONTESTED	NOT FILED	NOT APPLICABLE	SECTION 34
25	SH. SANDEEP YADAV	SOUTH	nil													
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM) 370/2024	05.08.2024	RAMKESH MUNICIPAL CORPORATION OF DELHI VS VIKAS SHARMA	VIKAS SHARMA	9810566116	13.05.2025	281	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 433/2023	18-07-2023	UCO BANK VS PARASH RAM	SH. B. K. MISHRA	9668113796	22-05-2025	674	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 181/2021	17-04-2021	VIJAY KUMAR VS M/S EPOCH BRANCH	SH. NAVEN GUPTA	9868597628	26-05-2025	1500	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 420/2024	02-09-2024	BALA DEVI VS MCD	SH. VIKAS SHARMA	9810566116	27-05-2025	267	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 16/2024	06-01-2024	ULTRATECH CEMENT VS SANRACHNA INFRATECH	SH. ASKRITI TIWARI	7708748786	28-05-2025	508	YES	DECREED	-	365	SUIT FOR RECOVERY
			40, New Court Block-II	Commercial	CS (COMM) 100/2024	01-03-2024	MAYANK GUPTA VS M/S DELCO INDIA P. LTD.	SH. ACHIN GOEL	9871798915	29-05-2025	454	YES	DECREED	-	365	SUIT FOR RECOVERY

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28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	8 BLOCK 1	CS DJ	745/2018	15-05-2018	EKO INDIA FINANCIAL SERVICES PVT LTD. Vs SACHIN KUMAR	NAGESH KUMAR BHEL	NOT MENTIONED	14-05-2025	2556	--	DECREED	--	--	
				CS (COMM)	744/2023	10-08-2023	MOHAN CHAUHAN Vs HDFC BANK LTD.	RISHABH RAJ JAIN K.K.MAVAI	011-26346552 & 9818772844	31-05-2025	660	--	DISMISSED	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	Commercial Suit	CS (COMM)/3768/2024	07.10.2024	M/S SHREE BAIDYARAJ AYURVED BHAWAN PVT LTD Vs SH SAHID ALIMOLLA (PROPRIETOR) TRADING AS BAIDYARAJ AYURVEDIC BHAWAN	N/A	N/A	01.05.25	206	YES	PROCEEDING STOP	-	-	
					CS (COMM)/464/2021	26.10.21	INDRA PRAKASHN PATHAK PROPRIETOR M/S DESIGN CONSULTANTS CONTRACTORS Vs ANIL AHUJA	N/A	N/A	07.05.25	1289	YES	DISMISSED	-	-	
					CS (COMM)/634/2021	20.12.21	AKSHAT KOHLI Vs M/S SANOTSHI POLYMER	N/A	N/A	14.05.25	1241	YES	DISMISSED	-	-	
					CS (COMM)/667/2022	13.07.22	INDERPREET SINGHN GULATI Vs VIKAS ARORA	N/A	N/A	14.05.25	1036	YES	DISMISSED	-	-	
					CS (COMM)/839/2022	24.08.22	AVON CONTAINNERS PVT. LTD. THORUGH RAJESH GUPTA Vs HAPAG LLYOD THROUGH ITS DIRECTORS	N/A	N/A	16.05.25	996	YES	DECREED	-	-	
					CS (COMM)/429/2019	19.10.19	M/S ROOTSN MULTICLEAN LTD Vs M/S SOMADITYA MANAGEMENT AND CONSULTING SERVICES PVT LD	N/A	N/A	17.05.25	2037	YES	DISMISSED	-	-	
					CS (COMM)/636/2022	04.07.22	ALL WAYS LOGISTICS INDIA PVT LTD Vs SHEIKH AND MAHAJAN LLP	N/A	N/A	17.05.25	1048	YES	DISMISSED	-	-	
					CS (COMM)/689/2022	18.07.22	M/S TECHNOLOGIES INDIA LIMITED Vs M/S SCS CARGO PRIVATE LIMITED	N/A	N/A	30.05.25	1047	YES	DISMISSED	-	-	
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/58/2024	45322	INITIAL TECHNOLOGIES LLP Vs M/S ZELOTIC TECHNOLOGIES PVT LTD	Manish kaushik(P),	9818218885	45792	470	YES	Contested	--	--	

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				COMMERCIAL SUIT	CS (COMM)/295/2022	44643	M/S MISHUKANGAN ENTERPRISES THR ITS PROPRIETOR MANISH SHARMA Vs M/S NAKSHATRA 13 THR ITS PROPRIETOR RAVI		97119222132	45806	1163	YES	Contested	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	EXECUTION PETITION	EX/227/22	44670	APEX BUILDTECH Vs. SH. VIVEK DAPHTARY	SH. ASHISH AGGARWAL	9810077771	45790	1120	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM) 915/23	45203	UNION BANK OF INDIA Vs. MANOJ KUMAR YADAV PROP. OF COOLDOCK COOLING TOWER	SH. LALIT KUMAR	9540009991	45794	591	--	--	--	--	
				ARBITRATION CONCILIATION ACT	AND OMP (COMM) 11/23	44957	ANT TRAVELS PVT LTD THROUGH ITS DIRECTOR Vs. AXIS BANK LTD.	SH. SACHIN KHARB	9896622062	45796	839	--	--	--	--	
				COMMERCIAL SUIT	CS (COMM) 1293/18	43341	F1 INFOTECH PRIVATE LIMITED Vs. OMNITEL TECHNOLOGIES PRIVATE LIMITED	SH. RAJESH GOGNA	991122226	45803	2462	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	OMP (COMM.)/13/2020	27-01-2020	M/S OMAXE NEW CHANDIGARH DEVELOPERS PVT LTD Vs M/S FLYBOY AVIATION PVT LTD	MR. MUKTI BODH	958944220	17-05-2025	1937	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/244/2023	14-03-2023	M/S AJAY INDUSTRIAL CORPORATION LIMITED Vs M/S STERLING AND WILSON PRIVATE LIMITED	NAVNEET SHARMA	9868546432	05-05-2025	783	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/1075/2023	29-11-2023	Rigs Infrastructure Private Limited Vs Bem Logistics Solutions	Kaushal Gautam	---	21-05-2025	539	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/45/2024	09-05-2024	P.K. ENGINEERS AND ANR. Vs IVAANS CONSULTING	Meenakshi Salarya	---	09-05-2025	365	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/58/2024	12-07-2024	M/S SPML INFRA LIMITED Vs M/S BHAVANI ENTERPRISES AND OTHERS	KAUSHIK M/SCHATTERJEE	---	07-05-2025	299	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/81/2024	09-02-2024	LATA VERMA Vs M/S GENIE CAVE 21 PVT. LTD.	SHANDAN GUPTA	---	15-05-2025	461	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07) DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS(COMM)	478/2023	18.05.2023	M/S Arun Industries Vs M/S Huawei	Arvind dhingra	0	01.05.2025	714		Decreed	--	--	
				OMP(COMM)	74/2024	08.10.2024	M/S Manomay Traders Vs Luminious Power	Sh. Ashwani k Sharma	0	02.05.2025	206		Rejected	--	--	
				CS(COMM)	4/2025	03.01.2025	State Bank of India Vs Jaiber Singh	Suchita Dixit	0	02.05.2025	119		Decreed	--	--	

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35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	11/2024	20.02.2024	BRINYOVERSEAS VS MS RUBTECH MECH (INDIA) LLP	DEEPAK	9990722151	06.05.2025	441	NO	DECREED	NO	NO	
				CS COMM	11/2019	17.01.2019	NEPTUNE SYSTEM PRIVATE LIMITED VS JAYANTI SIGROHA	ANKUR SINGAL	9811126091	09.05.2025	2304	NO	PLAINT RETURNED	NO	NO	
				CS COMM	12/2019	17.01.2019	NEPTUNE SYSTEM PRIVATE LIMITED VS KULDEEP D SIGHORA	ANKUR SINGAL	9811126091	09.05.2025	2304	NO	DECREED	NO	NO	
				CS COMM	282/2025	05.04.2025	NEPTUNE SYSTEM PRIVATE LIMITED VS JAYANTI SIGROHA	ANKUR SINGAL	9811126091	09.05.2025	2304	NO	DISMISSED	NO	NO	
				CS COMM	1013/2023	21.01.2020	BINARY GRAFFITI INFOTECH VS MSBHARATI KETSAAL RETAILS LLP	DEEPAK MSBHARATI	8860608332	15.05.2025	566	NO	DECREED	NO	NO	
				CS COMM	45/2020	21.01.2020	MS MAXRAN CORPORATION VS SUBH SHRINK WRAP PVT	MANJIT	9968199198	17.05.2025	566	NO	DECREED	NO	NO	
				CS COMM	1077/2022	1.11.2022	DARSHAN MOHAN NANDA VS KAYA BLENDEERS	VIJAY	9968199198	17.05.2025	566	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	260/2024	06-09-2024	RIYA GUPA VS. NNINJASS. Y. MODEL MANAGEMENT PVT.LTD.	USMANI - VS. RUBAL SHARMA		03-05-2025	237	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	446/2019	20-11-2019	SH. DEEPAK AGGARWAL PROPRIETOR AT-M/S PRIME PACKAING Vs SANJAY GOYAL	Sh. A.K. Singhal		16-05-2025	2001	YES	DECREED	16-05-2025	ON SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	114/2023	31-10-2023	NIRMALA JAIN Vs VINESH SHARMA	KAKRA ASSOCIAES	99971795136	02-05-2025	549	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	115/2023	31-10-2023	M/S VIJAY COTSWIN PVT. LTD. Vs VINESH SHARMA	G.D SHARMA	8178109123	02-05-2025	549	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	71/2024	11-07-2024	Sh Mohd Amir Vs Diwan Singh Yadav	MOHD. SARFARAZ	9312157803	08-05-2025	301	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	133/2024	27-11-2024	LAHEEK KHAN Vs KASIM	MOHD. TARIQ	9811038156	20-05-2025	174	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	120/2024	13-11-2024	Central Bank of India Vs Balraj	K.K.MT'DGIL	7838821105	28-05-2025	196	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	103/2023	20-10-2023	M/S ROYAL SCAFFOLDING SYSTEMS Through Prop. Ms. Sitara Jabi Vs M/S AKASVA INFRASTRUCTURE PVT.	ARIHANT JAIN	9811799646	30-05-2025	588	-	CONTESTED	No Execution filed till date	-	

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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 138/2024	22.02.2024	K K Mittal Vs Devesh Khanna	SUMIT NANDVANI	9953130840	03.05.2025	436	YES	DISMISSED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 274/2024	09.05.2024	Narender Kumar Vs Chaman Lal	J.K. GUPTA	9868529732	06.05.2025	367	YES	DISMISSED	NO	NO	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM) 429/2024	09.08.2024	Nitin Kumar Dahlam Vs Abhinav Jain Prp. Of Shri Nandi Trading Agency SNT Agency	SUSHANT MUKUND	9868069682	22.05.2025	286	YES	DECREED	NO	NO	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS COMM 649/2022	23.11.2022	PUNJAB NATIONAL BANK VS CHARU GOEL	RAMA ARORA	9818140979	13.05.2025	849	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 644/2023	22-12-2023	Vee Pee Fabric Pvt Ltd Vs Faqir Chand Ravinder Arora	SAMRIDHI SAMRIDHI	9654713565	24.05.2025	514	Yes	DECREED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 10/2024	04-01-2024	Charu Goel Vs Punjab National Bank	Harish	9910936928	13.05.2025	490	Yes	DISMISSED	Execution not filed	nil	
			ROOM NO 208	Commercial	CS COMM 449/2024	27-08-2024	Anil Kumar, Senior Citizen Vs MAYASHEEL RETAIL INDIA LTD	Inderjeet Singh	9818357878	30-05-2025	276	Yes	DECREED	Execution not filed	nil	
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 135/2024	20.02.2024	CANARA BANK VS RAJINDER KAUR	VESHU CHAUDHARY	9711275697	01.05.2025	436	NO	DECREED	EXECUTIO N NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 214/2024	04.04.2024	BANK OF INDIA VS ADISH KUMAR	V P TIWARI	9990182901	07.05.2025	398	NO	DECREED	EXECUTIO N NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 292/2024	16.05.2024	Meena Jain Vs M/S MOTION INDUSTRIES THROUGH ITS PARTNERS, Smt. Nidhi Poddar and Sanjay Kumar	M A KHAN	9312610477	15.05.2025	369	NO	DECREED	EXECUTIO N NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 310/2024	27.05.2024	NITA DEVI SHRIMAL VS AMIT KALRA	SAJAY KASHYAP	9560924812	19.05.2025	334	NO	DECREED	EXECUTIO N NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 479/2024	11.09.2024	SAVITA BATRA VS ADESH KUMAR	SANDEEP TYAGI	9873487446	21.05.2025	108	NO	DECREED	EXECUTIO N NOT FILED	NO	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 164/2024	07.03.2024	M/S WERBEN INDIA PVT LTD VS M/S MAHAGUN REAL ESTATE PVT LTD	ABHAY PANDEY	9958760086	22.05.2025	441	NO	DECREED	EXECUTIO N NOT FILED	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304	COMMERCIAL	CS (COMM)/149/2024	SHYAM PRAKASH GOYAL VS ASHOK KUMAR	27-02-2024	PANKAJ SINGHAL	9891475320	17-05-2025	445 DAYS	-	DECREED	Execution not filed till date		

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48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	613	Commercial Suit	CS (COMM)/464/2023	05-10-2023	RAJIV GOEL Vs PICCADILY HOTELS PVT LTD	SH NITESH KUMAR	8750052500	02-05-2025	575	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/392/ 2023	19-10-2019	D P UPADHYAY Vs VIRENDER RAI	Sh. Vishal Kwatra	899408055	05-05-2025	2025	Dismissed	NA	NA	Commercial Recovery Suit	
			613	Contempt petition	Contempt petition 2/2025	45684	SMT TAJINDER KAUR Vs JAGMEET SINGH	SH Satish Prakash	7042198312	45784	100	Dismissed	NA	NA	12 of Contempt of Court Act	
			613	Commercial Suit	CS (COMM)/320/ 2024	45475	Neo Exim Logistics Vs Kuldeep Kumar Bakshi	Ms. Sangeeta Kumari	9625247965	45794	319	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/284/ 2023	45083	HARISH KUMAR Vs MUNICIPAL CORPORATION OF DELHI	Sh Robin Bhardwaj	9560905884	45798	715	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/474/ 2023	45211	LAND ENTERPRISES Vs AMCON DEVELOPWELL PVT LTD	Sh Vipin Panwar	8588820276	45801	590	Decreed	NA	NA	Commercial Recovery Suit	
			613	Commercial Suit	CS (COMM)/282/ 2024	45440	Asha Arora Vs M/s PS Global Consumer Healthcare Pvt Ltd	Sh Paras Aggarwal	9810600656	45806	366	Decreed	NA	NA	Commercial Recovery Suit	
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 114/2023	04.03.2023	M/S PRAKASH PIPES LTD Vs MS/ CAPRICIOUS FOODS PRODUCTS PVT LTD	MR. AVTAR SINGH	9810910333	24.05.2025	752 DAYS	NA	DISMISSED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 236/2024	26.04.2024	M/s Good House Keeping Vs Dynamic Aura Llp	MR. RAJESH KAUSHIK	9810356507	27.05.2025	396 DAYS	NIL	DECREED	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 226/2024	22.04.2024	Bank Of Maharashtra Vs Bawa Electronics	MS. SUNITA	9873591509	29.05.2025	405 DAYS	NIL	DECREED			
			614	COMMERCIAL SUIT	CS(COMM) 382/2023	11.08.2023	COMFORT SYSTEMS PVT. LTD. THROUGH ITS DIRECTOR YOGESH KUMAR MALHOTRA Vs. M/S STUP CARE	MS. RICHA	9911645882	29.05.2025	657 DAYS	NIL	REJECTED			
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	OMP (I) COMM	15/2024	16.12.2024	ANAND RATHI GLOBAL FINANCE LIMITED VS AMAR GREENGRASS HEALTHCARE AND	ARVIND KUMAR JADON	9818140844	24.05.2025	159 DAYS					